

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

8.

C.A.(CAA)/74(MB)/2022

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 28.03.2022

NAME OF THE PARTIES: Johnson & Johnson Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Mr. Ravi Kadam, Ld. Sr. Counsel a/w Mr. Tapan Deshpande, Ms. Priyanka Mitra and Adv. Aekaanth Nair i/b. Cyril Amarchand Mangaldas, Ld. Counsel for the Applicant Companies present.
2. Owing to technical glitch, this matter is adjourned to 26.04.2022.

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

Sd/-
RAJESH SHARMA
Member (Technical)